

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.2666
ANSWERED ON 17.03.2022**

ESTABLISHMENT OF NTPC PLANT

†2666. SHRI ASHOK KUMAR RAWAT:

**Will the Minister of POWER
be pleased to state:**

- (a) the date on which sanction was accorded for setting up of NTPC plant in village Dudwa Jamauli in Bilhaur Tehsil of Kanpur Nagar district under Misrikh Parliamentary Constituency of Uttar Pradesh and its cost of construction at that time;**
- (b) the details of its cost of construction as on date;**
- (c) the time limit fixed for completion of its construction work and the number of times it was extended and the details of the period of extension and the dates therefor;**
- (d) the current status of the construction work of this plant and the time by which its construction work is expected to be completed; and**
- (e) the reasons for the delay in its construction along with the details of authorities responsible for the same?**

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) to (d) : There are 2 Solar Photovoltaic (PV) Projects of NTPC in Village Dudwa Jamauli in Bilhaur Tehsil of Kanpur Nagar district under Misrikh Parliamentary Constituency of Uttar Pradesh, the details of which are as under:

Project	Date of Sanction	Project Cost (Rs. in Cr.)	Scheduled Date of Commissioning	Remarks
Bilhaur 140 MW (Under Uttar Pradesh New and Renewable Energy Development Agency (UPNEDA) 500 MW Tender)	19.12.2018	635.55	Feb-2021	Commissioned, Commercial Operation Date (COD) is 18.01.2021
Bilhaur 85 MW (Under Uttar Pradesh New and Renewable Energy Development Agency (UPNEDA) 550 MW Tender)	27.02.2019	442.03	Apr-2021	Commissioned, COD is 08.04.2021

(e) : There was no delay in its construction and both the projects are operational.
